

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

ORIGINAL APPLICATION NO.218/2024/EZ

SANJAY KUMAR NAYAK ... APPLICANT

-VERSUS-

STATE OF ODISHA

& OTHERS ... RESPONDENTS.

I N D E X

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1.	COMPLIANCE AFFIDAVIT FILED ON BEHALF OF RESPONDENT No.8.	01-07
2.	The Xerox copy of letter No No. 2270/ DHRPC dt 28.08.24, No. 3243 dt. 27.06.24, No. 681 dt. 28.06.24 and No. 1916 dt. 28.06.24 & 1025/Emer. dt.20.02.2025 are filed herewith as <u>ANNEXURE-A/8 Series</u>	8-28
3.	The copy of the list of the payment of ex-gratia against deceased persons along with proof of payment and list of the injured persons along with proof of financial assistance are enclosed as <u>Annexure-B/8 & C/8</u>	29-30
4.	The copy of letter No. 1734(2) / Judl. Dt. 28.06.2024 is filed herewith as <u>ANNEXURE-D/8</u>	-31-

Cuttack

Date:21.02.2025


PARTHA SARATHI NAYAK
 ADDL. GOVT. ADVOCATE
 MOB-9437277043
 E.Mail-advparthaohc@gmail.com



BEFORE THE NATIONAL GREEN TRIBUNAL,

EASTERN ZONE BENCH: KOLKATA

ORIGINAL APPLICATION NO.218/2024/EZ

SANJAY KUMAR NAYAK ... APPLICANT

-VERSUS-

STATE OF ODISHA

& OTHERS

... RESPONDENTS.

COMPLIANCE AFFIDAVIT FILED ON BEHALF OF

RESPONDENT No. 8 *Shashishekhar Dash*
Notary Govt. of India

I, Sri Siddharth Shankar Swain, aged about 34 years, S/O:-
 Subash Chandra Swain, at present working as Collector, Puri,
 At/Po-Puri, Dist:-Puri do hereby solemnly affirm and state as
 follows:-

1. That, I am the newly added Respondent No.8 in the present O.A. I am well acquainted with the fact of the case and competent to swear this affidavit.
2. That, the present affidavit is being filed in compliance to order dated 09.01.2025 passed by this Hon'ble Tribunal.
3. That, it is respectfully submitted that, on the self-same ground two numbers of O.H.R.C Cases bearing No. 1540 of 2024 and No. 1604 of 2024 and NHRC Case bearing No.

Siddharth S. Swain

COLLECTOR, PURI

Shashishekhar Dash



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780/18/12/2024 were instituted and the matter has duly been enquired into by the Superintendent of Police, Puri, CDM & PHO, Puri, Deputy Fire Officer, Puri and Deputy Collector, Emergency, Puri who have submitted their reports vide letter No. 2270/DHRPC dt 28.08.24, No. 3243 dt. 27.06.24, No. 681 dt. 28.06.24 and No. 1916 dt. 28.06.24 & 1025/Emer. dt.20.02.2025 respectively.

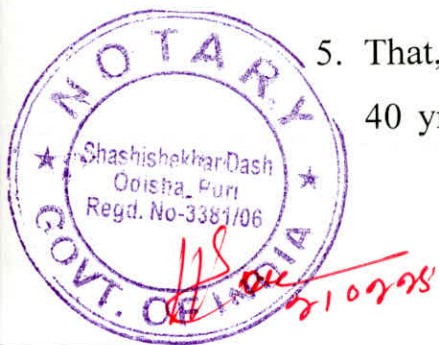
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Siddharth S. Swam
COLLECTOR, PURI

4. That, it is respectfully submitted here that, as the Chandan Jatra is a traditional festival of Lord Shree Jagannath for a long period of 21 days, police arrangement was made considering all aspects of law & order and other probabilities there in. In this arrangement, all concerned such as S.P. Puri, SDM. Puri, CDM & PHO. Puri, AFO Puri were intimated for their role, duties and responsibilities in connection with Chandan Yatra. Briefing was also made by the Supervising Officers in the respective areas of duty. Proper co-ordination was maintained with the Temple Officials who were involved in the festival.

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5. That, on 29.05.2024 some locals such as Chandan Bhoi, age- 40 yrs, S/o- Budhia Bhoi, (2) Nutan Bhoi, age- 15 yrs, S/o-



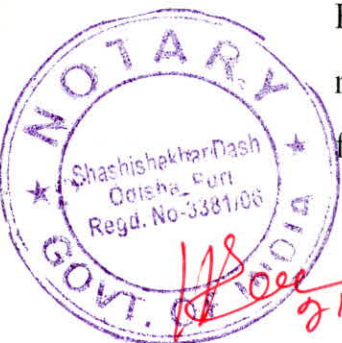
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Chandan Bhoi, both are of Barabati, Bhoi Sahi, P.S-Sadar, Dist- Puri and (3) Raju Telenga @ K. Raju Rao and others brought some crackers to Narendra tank in a Trolley Rickshaw pulled by one Sri Raju from his house at Khandia Bandha (about 250 mtrs from Dasa Tutha) through Devi Ghat Bridge and stocked those crackers on the North-West corner of Narendra Tank without taking permission from the competent authority. No one could notice the Trolley Rickshaw with firecrackers. The police personnel also could not get any information from the public regarding the same. The temple of Narendra Tank is located on the South- East corner of the pond, so the police control room, medical team, firefighting units were stationed near the Chandan Temple. The crackers were kept by those persons at the North- West corner of the pond. At about 10.10 PM the holy 'Chapa" (Canoe) of Lord Jagannath started. Chandan Bhoi and his associates without taking any precautionary measures or intimating the police, fire department and without expert persons for display of fireworks, Chandan Bhoi and his associates ignited one shot which lost its direction after ignition and hit the stack of crackers kept at Dasa Tutha. After such misfire all the stacked crackers came in contact with fire and exploded. As such due to such explosion people gathered near by area were affected. Being intimated, the police and fire swung into action and rushed to that place. They evacuated and rescued the injured from that place of occurrence to D.H.H Puri for treatment.

Siddhant S. Swain

COLLECTOR, PURI

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20/02/20

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Immediately with the intervention of District Administration and Police Administration as many as 25 Ambulances were arranged. Special Green corridor had been made and within shortest time all the injured were shifted to different higher medical institutions.

6. That, it is respectfully submitted that, due to such fire mishap about 42 persons sustained burn injury out of them 30 nos. of burn patients attended the District Headquarters Hospital, Puri on that day. Out of 30 nos. of burn patient, three nos. of patient with minor burn (less than 10%) were kept in the existing Burn Unit of DHH, Puri. Rest 27 nos. of patient with severe burn injuries were shifted to higher centers with the help of Ambulances for better and effective treatment.

7. That, it is humbly submitted that, nine patients were attended at their home by Mobile Health Unit on daily basis and now they are cured. One Clinical Psychologist, District Mental Health Programme, DHH, Puri had been engaged for their counseling and other psychological support. The Govt. of Odisha is bearing cost of all medical treatments of the deceased and injured persons. .

8. That as regards payment of compensation to the deceased persons, it may be mentioned here that total 17 persons have been died due to explosion of fire crackers in Chandan Jatra at

Siddhant S. Swain
COLLECTOR, PURI

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Narandra Pokhari. Out of them, NOK's of 15 (fifteen) deceased have been paid ex-gratia amount to the tune of Rs.4,000.00/- (Rupees four Lakhs) each and in respect of rest two deceased persons, one is unidentified and in another case the Special Relief Commission has been moved for sanction and release of fund. Further, the NOK's of some of the deceased have been paid @ Rs. 40, 000/- as financial assistance out of the Red Cross Fund apart from the ex-gratia assistance. Further, some of the injured persons have been paid Rs. 20,000/- and Rs. 30,000/- respectively as financial assistance out of the Red-cross fund.

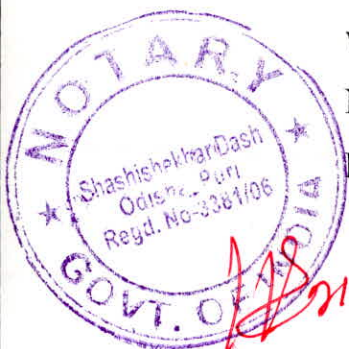
The copy of the list of the payment of ex-gratia against deceased persons along with proof of payment and list of the injured persons along with proof of financial assistance are enclosed as **Annexure-B/8 & C/8**

Siddhant S. Swain

COLLECTOR, PURI

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9. That, it is respectfully submitted that, for the unfortunate incident Kumbharpada P.S Case No.181 dtd 30.05.2024 U/S 286/324/326/304/34 IPC/U/s 3, 4 and 5 of the E.S Act / 5 of Orissa Fire Works and Loud speaker regulation Act 1958 has been registered against the person who committed the offence, who have assisted them. Tutu Kumar Swain, Prasanta Kumar Nayak of Brahmakundi, P.S Charichhak and their assistants Budhia Bhoi & Jagannath Rout were arrested alleging of



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selling of crackers on 03.06.24 and forwarded to Court. Gobinda Nayak who was accompanying Chandan Bhoi to Charichhak for purchasing of crackers was arrested on 05.06.24 and forwarded to Court. The case is now sub-judice. It is pertinent to mention here that no one has applied for obtaining permission for display of fireworks and as such no permission has been given to any one for display of fireworks.

9. That, it is respectfully submitted that, as per the order dated 30.05.2024 passed in OHRC case No. 1540 of 2024, the Superintendent of Police, Puri and Deputy Fire Officer, Puri have been instructed not to allow the display of fireworks in any crowded places vide letter No. 1734(2)/ Judl. Dt. 28.06.2024.

The copy of letter No. 1734(2)/Judl. Dt. 28.06.2024 is filed herewith as **ANNEXURE-D/8**

10. That, the directions of Hon'ble Supreme Court and Hon'ble National Green Tribunal are being followed from time to time and the superintendent of Police, Puri, Fire officers and Tahasildars and other line departments have been instructed accordingly to follow these guidelines and make necessary enforcement as and when required. Awareness of the public is being made from time to time through print media and electronic media by Govt. All concerned are requested to use green crackers with reduced sound during Diwali function. It is further pertinent to mention here that, the order dated

Siddhartha S. Swain
COLLECTOR, PURI

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[Handwritten signature]
21.07.24



29.10.2021 provided by the Hon'ble Supreme Court is strictly followed for providing of temporary fire crackers shop license during Diwali festival.

11. That, it respectfully submitted that, parallel Cases are now running in the court of the Hon'ble Commission, N.H.R.C., New-Delhi and O.H.R.C. Bhubaneswar.

12. That, this deponent craves leave of the Court to submit further affidavit/affidavits, if necessary in future.

13. That, the facts stated above are true to the best of my knowledge and belief based on official records.

Identified by:-

SL. No. 61
Gated 21.02.25
[Signature]
Advocate

Siddhasth S Swain
Deponent.
COLLECTOR, PURI

CERTIFICATE

Due to non-availability of cartridge papers thick white papers used.

Cuttack
Date: 21.02.2025

[Signature]
PARTHA SARATHI NAYAK
ADDL. GOVT. ADVOCATE

Solemnly Affirms & Signed
before the on this 21st
day of Feb at 5.00 PM

[Signature]
Shri. Prabhakar Dash
Notary Govt. of India



2252

05.09.24

ANNEXURE - A/B SERIES



ODISHA POLICE
DISTRICT HEADQUARTERS: PURI

Date. 28 /08/2024.

No. 2270 /DHRPC
To

The Addl. District Magistrate, Puri.

Ref: - Letter No.2231/OHRC Dt.20.08.2024 corresponding to OHRC Case No.1604 of 2024.

Sub: - Submission of Action Taken Report on the petition of Sri Prasanna Dash.

Sir,

In inviting a reference on the letter and subject cited above, it is to intimate that the petition of Prasanna Dash was entrusted to Sri V.P Pati, OPS-I, Addl. S.P, Puri for enquiry and submission of report. Accordingly, he has submitted his enquiry/action taken report. The enquiry report has already been submitted to the Hon'ble Commission vide this office letter No.1901/DHRPC dt.22.07.2024 under intimation to your office vide No.1905/DHRPC dt.22.07.2024. However, the copy of said letter with enquiry report is enclosed herewith for kind perusal.

This is for favour of kind information.

Yours faithfully

[Signature]
28.8.24
Addl. Superintendent of Police, Puri.

True copy attested
[Signature]
Deputy Collector,
Judicial, Collectorate Puri

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ODISHA POLICE
DISTRICT HEADQUARTERS: PURI

Date. 22.07/2024.

No 1901 /DHRPC
To

The Registrar,
Odisha Human Rights Commission,
Toshali Bhawan, 2nd Floor, Satyanagar,
Bhubaneswar-751007, E-mail:-ohrc@nic.in

Ref: - Letter No.12924/OHRC Dt.05.07.2024 in OHRC Case No.1604 of 2024.

Sub: - Submission of Action Taken Report on the petition of Prasanna Ku. Das, Sachetan Nagarika Mancha, Puri.

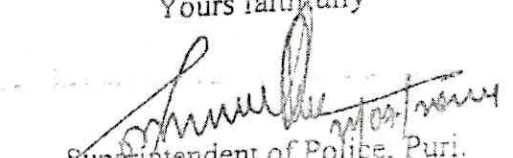
Sir,

With reference to the OHRC case and subject cited above it is to intimate that, Vishnu Prasad Pati, OPS-I, Addl. S.P., Puri was entrusted with the enquiry on the matter and he has submitted his enquiry report. A copy of said enquiry report is enclosed herewith for kind perusal.

Yours faithfully

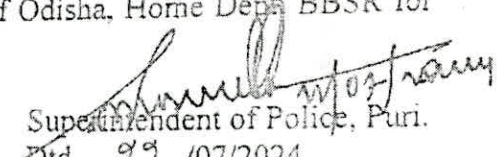
Memo No. 1902 /DHRPC

Copy submitted to the Addl. Secretary to Govt. of Odisha, Home Dept BBSR for favour of kind information.


Superintendent of Police, Puri.
Dtd. 22/07/2024.

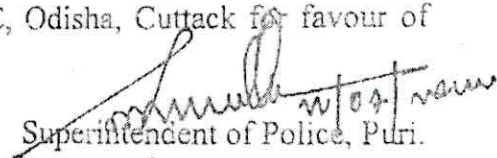
Memo No. 1903 /DHRPC

Copy submitted to the Spl. D.G of Police, HRPC, Odisha, Cuttack for favour of kind information.


Superintendent of Police, Puri.
Dtd. 22/07/2024.

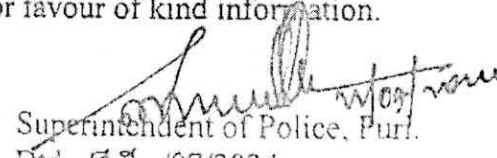
Memo No. 1904 /DHRPC

Copy submitted to the I.G of Police, CR, Cuttack for favour of kind information.


Superintendent of Police, Puri.
Dtd. 22/07/2024.

Memo No. 1905 /DHRPC

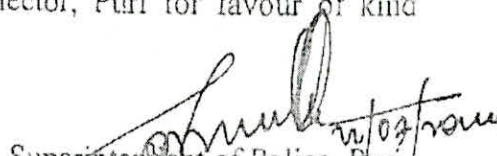
Copy submitted to the District Magistrate & Collector, Puri for favour of kind information.


Superintendent of Police, Puri.
Dtd. 22.07/2024.

True Copy attested


Deputy Collector

Judicial, Collector, Puri
In front of Special Circuit House, Puri, Odisha, PIN 752001.
E-mail: spjprp@nic.in, Tel No 06752-223400, Fax-06752-223280.


Superintendent of Police, Puri.

The Superintendent of Police, Puri

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Ret Letter No 1868/DHRC/DC Di 17.07.24 in DHRC Case No 1604/2024
 Sub Submission of enquiry report on the petition filed by Sri Prasanna Kumar Das
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With reference to the letter & subject cited above, I enquired into the contents of the petition. It is ascertained during enquiry that, as per tradition Chandan Yatra festival of Shree Jews is held every year starting from Akshaya Trutiya. It continues for 21 days. Every day the idols of Madan Mohan (Chalanti Pratima of Shree Jagannath), Rama Krishna, the idols of Panchu Pandab (Jambeswar Dev, Markandeswar Dev, Lokanath Dev, Nilakantheswar Dev and Kapal Lochan Dev) comes to entrance Narendra Tank and they moved in the tank in two number of boats. This year the festival was observed from 10.05.24 to 29/30.05.24 night. There was congregation of devotees around the temple to witness the festival. For smooth observance of the festival a meeting of Chhatisa Nijog was held at Niladri Bhakta Niwas, Puri on 24.04.24 under the chairmanship of Chief Administrator of Shree Jagannath Temple, Puri. In this regard a resolution was prepared by Temple Administration and supplied to all concerned. As this a traditional festival of Lord Shree Jagannath Temple for a long period of 21 days, police arrangement was made considering all aspects of law & order and other probabilities there in. In this arrangement all concerned Departments were intimated for their role and responsibilities relating to the arrangement. The copies of police arrangement were communicated to Collector & Dist. Magistrate, Puri/SDM, Puri/CDMO, Puri/AFO, Puri/all Supervising Police Officers. Separate requisition to Collector & Dist. Magistrate, Puri, CDMO Puri, Asst Fire officer Puri, Supdt Engr R & B Puri, Dy GM, TPCODL, Puri were sent to make necessary logistic arrangement for observance of the function. Briefing was conducted on 10.05.24 at 11.00 AM at R.O., Puri involving all Officers/men mobilized for the duties in connection with Chandan Yatra. The duties commenced at 2.00 PM on 10.05.24 followed by spot briefing by the Supervising Officers in the respective areas of duty. Proper co-ordination was maintained with the Temple staff who were involved in the festival. During this yatra many Jagas (Traditional gymnasium), Nijogas (Organization of sevayats), Clubs and private parties are displaying cracker shows as a token of tradition & custom. Accordingly on 29.05.2024 some locals such as 1. Chandan Bhoi(40), S/O-Budhia Bhoi, (2) Nutan Bhoi(15), S/O-Chandan Bhoi, both are of Barabati, Bhoi sahi, P.S-Sadar, Dist-Puri, and (3) Raju Telenga @ K. Raju Rao and others brought some crackers to Narendra tank and stacked those crackers on the North-West corner of Narendra Tank. The temple of Narendra tank is located on the South-East corner of the pond. So the police control room, medical team, fire fighting units were stationed near the Chandan temple which is located on the south-East corner of the pond. The crackers were kept by those persons at the North-west corner of the pond. At about 10.10 PM the holy Chapa of Lord started. Subsequently the above noted persons wanted to start display of crackers. At that time huge numbers of devotees were congregated at the Dasa tutha (Paving Road of the pond). The crackers were also stacked on that paving road of the Narendra Tank. This place is located on the opposite side of the police camp as well as medical and fire fighting unit. The said Chandan Bhoi and his associates came up near Dasa Tutha to start firing of crackers where the devotees surrounded from each side. Without taking any precautionary measures or intimating the police and fire (who were present on the opposite side of the pond), Chandan Bhoi and his associates ignited one shot which lost its direction after ignition and hit the stack of crackers kept at Dasa Tutha. After such misfire all the stacked crackers came in contact with fire and exploded. All those crackers were shot and rocket types, for which after such accidental ignition those crackers moved in projectiles to different directions. As the place was surrounded by many devotees and spectators, those fired crackers which were moved in projectiles hit directly to those devotees and spectators which include women and children. As a result of such incident, the people who came in direct contact with those fired crackers and engulfed with fire. Due to presence of explosives and gun powders in those crackers the flames rapidly engulfed those people when the crackers hit. Being intimated, the police and fire swung into action and rushed to that place. They evacuated and rescued the injured from that place of occurrence to D.H.H Puri for treatment. Getting this information senior officials from Administration including Collector, Puri and S.P, Puri arrived at DHH, Puri. As the condition of most of the injured were critical, they were need to be shifted to higher medical institution.

True copy attested

[Signature]
 Deputy Collector,
 Judicial, Collectorate, Puri

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for better treatment. Immediately with the intervention of Collector, Puri and S.P. Puri as many as Ambulances were arranged. Special Green corridor had been made. Within shortest time all the injured were shifted to different higher medical institutions with joint co-operation of hospital authorities, Police Administration. As the persons who caused this tragedy are committed offences of culpable homicide not amounting to murder, negligence in regards to handling the explosives, illegally causing, possessing and using of explosives, one case vide Kumbharpada P.S case No.181 dtd 30.05.2024 U/S 286/324/326/304/34 IPC / 3,4 and 5 E C Act / 5 of Orissa Fire Works and Loud speaker regulation Act 1958 has been registered and investigated into. During course of investigation the Bomb squad and scientific team visited the spot, the place of occurrence has been duly guarded, the help of ODRAF team and deep water diver team have been taken against any suspected missing person. Due to the fire mishap 17 persons have expired so far. 03 persons are undergoing treatment and 21 persons have been discharged after treatment from different hospitals. The fire crackers which exploded resulting in the tragedy were procured from two godowns situated at Brahmakundi, PS- Charichhak. The owners and their assistant who have sold the illegally prepared fire crackers namely Tutu Kumar Swain, Prasanta Kumar Nayak, Budhia Bhoi & Jagannath Rout were arrested on 03.06.24 and forwarded to court. The person who has accompanied Chandan Bhoi to Charichhak for procurement of fire crackers namely Gobinda Nayak has also been arrested on 05.06.24 and forwarded to court. Huge quantity of explosive fire crackers, raw materials were seized from the godowns at Charichhak. In view of the sensitivity of the incident investigation of this case has been taken over from IIC Kumbharpada PS by Kalpal Kauri, OPS, DySP, IUCAW Puri. The required information sought by the petitioner are as follows;

- i) As discussed above the fire cracker were purchased by Chandan Bhoi of Khandiabandha from the fire cracker godown Tutu Kumar Swain and Prasanta Kumar Nayak of Brahmakundi, PS- Charichhak with the assistance of Gobinda Nayak .
- ii) No permission was granted by the District Administration for display of fireworks.
- iii) No expert persons were utilized by Chandan Bhoi for display of fireworks.
- iv) Fire Officer Puri not say whether permission was recorded for display of firecrackers.
- v) Fire service vehicle was kept at the entry of Narendra Tank.
- vi) Yes. There was availability of fire extinguishing devices with fire service person.
- vii) Details about the role of police is given in detail as above.
- viii) There was no prior information with the Special Branch regarding display of fireworks.
- ix) The matter is being enquired by **S.P.C.**
- x) The matter is being enquired by **S.P.C.**

This is for favor of kind information.

Your's faithfully

(Sri V.P.Pati, OPS-I,)
Addl. S.P. Puri.

True Copy attested
Deputy Collector,
Judicial, Collectorate Puri

OHRC Urgent

OFFICE OF THE CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, PURI

Letter No. 3243 /Con. Medl./Dated 27/6/2024

To

The Additional District Magistrate, Puri

Sub:- Submission of compliance in relation to OHRC Case No.1540 of 2024 filed by Sri Subhransu Sekhar Udgata, Human Rights Activist.

Ref:- Letter No.1653 dtd.24.06.2024 of the Additional District Magistrate, Puri.

Sir,

In inviting a reference to the subject cited above, I am to submit herewith the action taken report on the unfortunate incident of Fire Cracker accident occurred on dt.29.05.2024 at Narendra Pokhari, Puri in order to comply the OHRC Case No.1540 of 2024 filed by Sri Subhransu Sekhar Udgata, Human Rights Activist.

• Management of Burn Cases on the day of incident i.e. 29.05.2024 :-

1. Total 30 (thirty) nos. of burn patients (victims of said fire cracker accident) attended the DHH, Puri on that.
2. First patient namely A. Aju Rao, ages 13 years attended the Casualty of DHH, Puri at 10:25 PM on 29.05.2024.
3. 3 (three) nos. of patients with minor burn (<10%) were kept in the existing Burn Unit (2 bedded) of DHH, Puri.
4. Rest 27 (twenty seven) nos. of patients with severe burn injuries (80-100%) were referred to higher centers by the help of 13 Ambulances (10 Nos. of 108 Ambulances, 04 nos. of Govt. Ambulances & 4 nos. of Pvt. Ambulances) for better treatment after providing necessary First-Aid treatment at DHH, Puri.
5. The last patient was referred from DHH, Puri at about 11:52 PM on that day.
6. Dr. Yaswant Jakhar, Junior Resident, SJMCH, Puri and Dr. Sukanta Kumar Dash (Emergency Medicine) were present in Casualty on duty at that time.

True copy attested
 Deputy Collector,
 Judicial, Collectorate Puri

Deputy Collector,
 Judicial, Collectorate Puri

- ~~18~~ -
7. Dr. Jyoti Ranjan Mohapatra, Asst. Prof. (Surgery), SJMGH, Puri and Dr. Akshaya Kumara Naik, Sr. Consultant (Surgery), DHH, Puri were present in Surgery Department on duty at that time.
 8. Upon receipt of such mass casualty cases, other doctors and staffs were informed and also they came to hospital within a very short time to address the situation, for which all burn cases were given First-Aid treatments in no time and as most of the cases were serious in nature they were referred to high centers for better and effective treatment.

• **Home visit by Mobile Health Unit to house of the victims :-**

1. Total 9 (nine) nos. of patients (victims of said fire cracker accident) were attended at their home.
2. They are being treated at their home by our Mobile Health Unit on daily basis.
3. Now, 4 (four) patients are cured and 5 (five) patients are getting treatment on daily basis.

The details of treatment provide by MHU team on daily basis are enclosed herewith.

• **Psycho-Social Intervention to the victims of Fire Cracker Incident :-**

A patient undergoing various stages of adjustment is faced with emotional challenges like adoption of new ideas about themselves and their body, new body image and new self image that accompany physical recovery. Hence, the need of Psycho-Social Intervention with the victims of severe burns is very much important. Mrs. Aparna Mohanty, Clinical Psychologist, District Mental Health Programme, DHH, Puri is making home visit for Psycho-Social Intervention with the victims for their counseling and other psychological support and the process is ongoing. The detail report in this regard is enclosed herewith.

This is for favour of your kind information and necessary action.

Encl.:- As above.

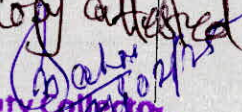
Yours faithfully

Maha
27.6.24

Chief District Medical & Public Health Officer, Puri

True copy attested
Maha
Deputy Collector,
Judicial, Collectorate Puri

no	Name of the patient	Age/sex	Address	Treatment	Remarks
1)	Manmohan Behera	29/M	Golapucca, Basti	EUSO	
2)	Aditya Kumar Bhoi	15/M	Bhaga Mohalodge, Beechesankha	Not Responding	
3)	KUNU Bhoi	50/m	Muxuna Nagar Mishra	Levofloxacin, povidone iodine oint.	
4)	Bhaskara Bishoi	43/M	Badu Sahi, Kumbha Pada	T. Linezolid, Silver sulphadiazine Gauze Dressing povidone iodine oint.	
5)	Narsingh Ch. Sahoo	18/M	DHTI	DHTI	
6)	Balaram Das	15/M	Radha Gobindalalaya Hadagochia Sahi	T. Linezolid Silver sulphadiazine Cream, Gauze Dressing, T. Aceto T. L. CT2	
7)	Sipu Panda	18/M	Guru Bihara Nagar Lane-1, Machhapada	Dressing	
8)	Rajesh Ku. Swain	-	-	NOT Responding	
9)	Sridhar Rout	-	-	NOT Responding	

True copy attached

 Deputy Collector,
 Judicial, Collectorate Puri

DT - 13.06.24
~~-15-~~

S.No	Name of the patient	Age / sex	Address	Treatment	Remarks	
(1)	Balaram Das	15/M	Radhacrobindalane, Haldiggadia, Sahi	Dressing	Active	01
(2)	Bhaskar Bishoi	43/M	Badla Sahi	Dressing	Active	02
(3)	Sipu panda	18/M	Gurubihan Nagar Lane - 1, Matia Pader	Dressing	Active	03
(4)	Aditya Kumar Bhoi	15/M	Bhagavan Lodge Badasankha	Dressing	Active	04
(5)	manmohan Behera	24/M	Golapuca, Bashi	-	cure	05
(6)	Kunu Bhoi	50/M	MUKUNDA NAGAR	-	cure	06
DT - 14.06.24						
S.No						
(1)	Balaram Das	15/M	Radhacrobindalane, Haldiggadia, Sahi	Silver Sulpha - dicaine cream	Active	01
(2)	Aditya Kumar Bhoi	15/M	Bhagavan Lodge Badasankha	-	Active	02
(3)	Bhaskar Bishoi	43/M	Badla Sahi	-	Active	03
(4)	Sipu panda	18/M	Gurubihan Nagar Lane - 1, Matia Pader	-	Active	04

True copy attested

(Signature)
Deputy Collector,
Judicial, Collectorate, Puri

Dt - 15.06.24

01	Babita Rout	36/F	Khandiabandha 8260771633	Dressing T. Arach T. Lincolin	Active
02	Srisaha Rout	50/M	Khandiabandha 9348530968	.	Case
03	Bhaskar Bishoi	43/M	Bada sahi	Dressing	Active
04	Sipu panda	18/M	Greenubihar Nagar Lane-1, Mahapada	Dressing	Active
05	Balaram Das	15/M	Radhha Gobindalane-4	Dressing	Active
06	Aditya Kumar Bhoi	15/M	Bhagavan Lodge Badasankha	Dressing	Active

Dt - 17.06.24

01	Babita Rout	36/P	Khandiabandha	Dressing	Active
02	Balaram Das	15/M	Radhha Gobindalane-4 Hadaigadha sahi	Silver Sulphadiazine cream	Active
03	Bhaskar Bishoi	43/M	Bada sahi	Dressing	Active
04				Cetpodoxime Tablet	Active
04	Sipu panda	18/M	Greenubihar Nagar Lane-1, Mahapada	Dressing	Active
05	Aditya Kumar Bhoi	15/M	Bhagavan Lodge Badasankha	Dressing	Active

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Deputy Collector,
Judicial, Collectorate, Puri

Dt-18.06.24

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S.No.	Name of the patient	Age/Sex	Address	Treatment	Remark		
01	Aditya Kumar Bhai	15/M	Bhgyavan ladge Badasranicha	Dressing	Active	01	Ac
02	Babita Rout	36/F	Khandia Bandha	Dressing	Active	02	Ba
03	Bhaskar Bisoi	43/M	Badca sahi	Dressing	Active	03	Bce
04	Sipu panda	18/M	Gurubihar ^{Nagar} Lane-1 Matia Pancha	Dressing	Active	04	Sip
05	Balaram Das	15/M	Radha Gobind Lalany Hadegadia sahi	Dressing	Active	05	Bhc

Dt:- 19.06.24

01	Balaram Das	15/M	Radha Gobind Lalany Hadegadia sahi	Silver Sulph adiazine cream	Active	01	Bad
02	Babita Rout	36/F	Khandia Bandha	Dressing	Active	02	Ba
03	Bhaskar Bisoi	43/M	Badca sahi	Mupirocin oint.	Active	03	Bce
04	Sipu panda	18/M	Gurubihar Nagar Lane-1	Dressing	Active	04	Sip
05	Aditya Ku. Bhai	15/M	Bhgyavan ladge Badasranicha	Dressing	Active	05	Bhc

True Copy attested

(Signature)

Deputy Collector,
Judicial, Collectorate Puri

DD - 20.06.2024

-X-

01	Aditya Ku. Bhoi	15/M	Bhagawan Lodge Badasankha	Dressing	Active
02	Balaram Das	15/M	Rachha Gobinda lane-4	Dressing	Active
03	Babita Rout	36/F	Khandia-Bandha	Dressing	Active
04	Sipu pande	18/M	Badasankha Gurubihar Nagar	Dressing	Active
05	Bhaskara Bisoi	43/M	Badla sahi	Dressing	Active

DD - 21.06.24

01	Balaram Das	15/M	Rachha Gobinda lane-4 Hafagodia sahi	7. Linezolid Mupirocin oint.	Active
02	Babita Rout	36/F	Khandia-Bandha	Mupirocin oint	Active
03	Bhaskara Bisoi	43/M	Badla sahi	Cefpodoxime Tablet Mupirocin oint.	Active
04	Sipu pande	18/M	Gurubihar Nagar	Dressing	Active
05	Aditya Ku. Bhoi	15/M	Bhagawan Lodge Badasankha	Dressing	Active

True copy attached

[Signature]

Deputy Collector,
Judicial, Collectorate, Puri

Dt - 22.06.24

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01	Babita Rout	36/F	Khandia Bandha	Dressing	Active
02	Aditya K. Bhoi	15/M	Khandia Bandha	NSU Tablet	Active
03	Bhaskar Bisoi	43/M	Bada Sahi	Dressing	Active
04	Sipu Panda	18/M	Gurubihar Lane-1	Dressing	Active
05	Balaram Das	15/M	Radhagobinda Lane	Dressing	Active

24.06.2024

01	Sipu Panda	18/M	Gurubihar Lane-1	Dressing	Active
02	Bhaskar Bisoi	43/M	Bada Sahi	Linezolid	Active
03	Babita Rout	36/F	Khandiabandha	Silver sulphathiazine	Active
04	Aditya K. Bhoi	15/M	Khandiabandha	Cefpodoxim 200	
				Acetobena	
				Levocetazline	Active
05	Balaram Das	15/M	Radhagobinda Lane	Dressing	Active

True copy attested

(Signature)
 Deputy Collector,
 Judicial, Collectorate, Puri



- ~~XX~~ -

103 358

OFFICE OF THE DEPUTY FIRE OFFICER,
PURI CIRCLE, GRAND ROAD, PURI

E-mail- dfopuri-ofs@gov.in
Ph- 06752-252101

L. No. 681/ PRI CRL

Date: 28.06.2024

To

The Additional District Magistrate, Puri.

Sub: Submission of action taken report on the unfortunate incident dtd.29.05.2024 at Narendra Tank, Puri during the closing ceremony of Chandan Yatra.

Ref:- Your public letter No. 1653/Judl. dt. 24.06.2024
Respected sir,

As directed, a report is submitted for kind perusal. At the outset I express my extreme grief over the accident because of fireworks during the closing ceremony of Chandan Yatra, popularly known as Chapa Khela that has led to significant loss of human lives.

2. The ceremony of Chandan Yatra/Chapa khela takes place on Narendra Tank which is a water body. The ritual is conducted on two boats attached to each other with another escort boat. About 20 persons perform the ritual on the water body. The devotees and spectators watch the proceedings from the embankment of the tank.

3. Since the rituals are performed on a large water body the District Administration, the Temple Administration as well as the Police Administration had sought for deployment of life guard and make necessary arrangement for the pilgrims. The Temple Administration vide letter No.85085 dtd.1/5/2024 requested to deploy Fire Brigade personnel with machinery as usual as in previous years. Vide Letter 1482, dtd. 3/5/2024 the district Administration requested to make necessary arrangement for sprinkling and pouring of water near Shri Jagannath Temple. Vide Letter No.6116 dtd. 9/5/2024, the Police Administration requested to depute one Fire Brigade unit and required number of life Guards at Narendra Tank and also to

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[Signature]
Deputy Collector,
Judicial Collectorate, Puri

ensure sprinkling of water on Grand Road. Accordingly, 03 Station Officers, 01 LFM, 05 FM and 10 Life Guards with Life Buoy and 01 Power Boat were engaged for the purpose, equipped with fire extinguishers. We were given two tasks. First, to respond in case the boat capsizes and our life-guards, who are well trained for water rescue, were to save lives. Second, in case any devotee enters the water body and has to be rescued then we were to respond. This assigned duty was performed with necessary professionalism and care.

4. Aside from the duty assigned to the Fire Department, there was a crowd disturbance. Someone in the crowd was bursting fire-works. Preventing any such disturbance by members of the crowd was neither the lawful task of the Fire Department personnel nor we are trained, equipped to deal with unruly crowd.

5. Under the Odisha Fireworks and Loud Speakers (Regulation) Act, 1958 as amended, this department is not competent to prohibit public display of fireworks.

6. Fire Officers, though wear uniform, are not empowered to intervene in any event of crowd disturbance, nor are trained to do so. Fire department does not regulate crowd events in any manner.

7. The personnel of Fire and Emergency Department have no jurisdiction or authority to cause an enquiry, investigation and/or take any such measure under the Code of Criminal Procedure, including the power of prosecution in such matters. They cannot regulate a crowd or order dispersal of crowd or direct a crowd or use force.

8. This Department has absolutely no role to play in respect of license and public display of fireworks. Similarly, there is no such provision under the Explosive Act or Rules empowering or casting a duty on the department to restrict public display of fireworks.

9. A reconstruction of the event would show that a member of the crowd was bursting fire crackers, which accidentally ignited the other crackers and in

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 Deputy Collector,
 Judicial, Collectorate, Puri

9. A reconstruction of the event would show that a member of the crowd was bursting fire crackers, which accidentally ignited the other crackers and in seconds many persons in the proximity caught fire. The incident took place in micro-seconds because of the velocity of the particles released by the accidental igniting of a large number of fire crackers. There was no scope for the Fire Department to intervene in such incident.

10. Some persons jumped into the water body, three of them were rescued promptly by our staff.

It is very clear that our staff had shown no negligence and had attended to their responsibilities with utmost seriousness and professionalism. The incident was a result of crowd disturbance. There was nothing that our staff could have reasonably done to prevent the incident and the horrendous loss of life that it had caused.

NFB
28.06.24

Deputy Fire Officer,

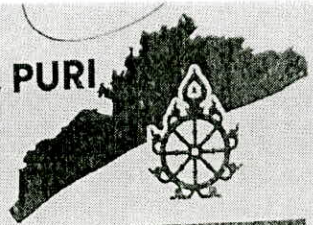
Puri Circle, Puri

Deputy Fire Officer
Puri Circle, Puri

True copy attested
Sahar
Deputy Collector,
Judicial, Collectorate, Puri

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ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ
OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Tel: 06752- 222033 (R) 222034 (O) Fax No. : 223939
Website: www.puri.nic.in, E-Mail: dm-puri@nic.in



(Emergency Section)

Letter No. 1916 /Emer. Dt., 28. 06. 2024

28/06/24

To,

The Deputy Collector,
Judicial Section, Puri.

Sub:- OHRC Case No. 1540 of 2024 filed by Sri Subhransu Sekhar Udgata, HRA, B-210, Jagannath Complex, Nandan Vihar, Bhubaneswar, Dist. Khurda.

Ref:- Memo No. 1654/Judl. Dt. 24.06.2024.

Sir,

With reference to the letter on the subject cited above, I am to furnish herewith the required information regarding payment of ex-gratia/compensation to the NOKs of the deceased as well as to the injured persons in fire cracker explosion incident at Narendra Pushkarini during Chandan Yatra on dt. 29.05.2024 alongwith proof of payment in Annexure-A and B for favour of information and necessary action.

Encl. As above

Yours faithfully,

F/S
28/6/2024

Dy. Collector Emergency, Puri.

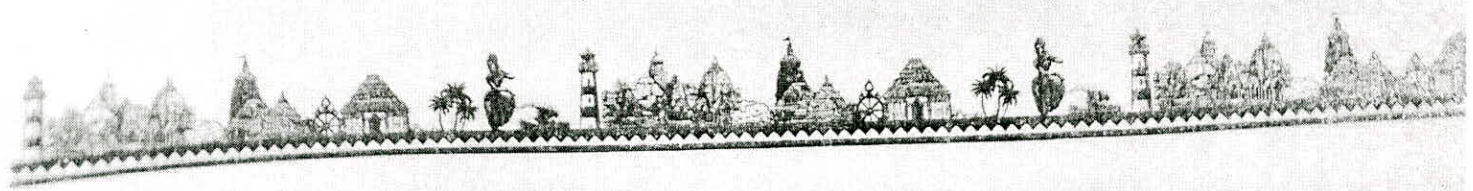
Memo No. 1917 /Emer. Dt. 28. 06. 2024

Copy forwarded to the Steno to ADM, Puri for kind information of ADM, Puri.

FM
28/6/2024

Dy. Collector Emergency, Puri.

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Dabeo
Deputy Collector,
Judicial, Collectorate Puri



~~29~~

**PAYMENT OF EX-GRATIA ASSISTANCE TO NOKS OF THE DECEASED WHO
DIED DUE TO NARENDRA KONA FIRE EXPLOSION**

Sl No	Name of the deceased	Age	Sex	Address	Declared death by Hospital	Date of death	Status of Ex-gratia amount (Rs. 4 Lakhs)
1	P. Raju Rao, S/o-Apa Rao	38	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	30.05.2024	Paid
2	Kriyanshan Raj Swain, S/o-Debadutta Swain	2	M	Barabati, Khandia bandha, Puri	Sum Hospital	30.05.2024	Paid
3	Rishikesh Karmakar, S/o-Rajendra Karmakar	15	M	Matiapada, Puri	SCB, Cuttack	30.05.2024	Paid
4	Somyaranjan Sahoo, S/o-Rabindra Sahoo	10	M	Barabati, Khandia bandha, Puri	AIIMS, BBSR	31.05.2024	Paid
5	Hemanta Sahoo, S/o-Banka Sahoo	30	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	31.05.2024	Paid
6	Samridhi Sahoo, D/o-Prasanta Sahoo	3	F	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	31.05.2024	Paid
7	Sankar Behera, S/o-Bhatruhari Behera	38	M	Arakhakuda, Brahmagiri, Puri	SCB, Cuttack	31.05.2024	Paid
8	Somanath Behera, S/o-Prafulla Behera	14	M	Barabati, Khandia bandha, Puri	SCB, Cuttack	02.06.2024	Paid
9	Prasant Sahoo, S/o-Banka Sahoo	35	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	01.06.2024	Paid
10	K. Aju Rao, S/o- P. Raju Rao	10	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	01.06.2024	Paid
11	Pratikshya Sahoo, D/o-Hemanta Sahoo	6	F	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	01.06.2024	Paid
12	Debadutta Swain, S/o-Bharata Swain	35	M	Barabati, Khandia bandha, Puri	Sum-Hospital, BBSR	04.06.2024	Paid
13	Rakesh Pradhan, S/o-Manas Pradhan	23	M	Barabati, Khandia bandha, Puri	Sum-Hospital, BBSR	04.06.2024	Paid
14	Sukant Sahoo,	35	M	Kotha Sahi, Tangi, Cuttack	SCB, Cuttack	02.06.2024	To be Paid
15	Unidentified (Dibyaranjan Sahoo, S/o-Dusmant Sahoo)						
16	Ranjit Pradhan S/o-Babuli Pradhan	27	M	Near Bagala Dharmashala, Puri		07.06.2024	To be paid
17	Soumyakant Baral S/o-Subash Ranjan Baral	17	M	Laxmidharpur, Tangi Khurdha			To be paid

True copy attested

(Signature)
Deputy Collector,
Judicial, Collectorate Puri

(Signature)
25/6/2024
Dy. Collector
Emergency, Puri

FINANCIAL ASSISTANCE PROVIDED OUT OF RED CROSS TO THE BENEFICIARY SUFFERED BY FIRE CRACKER
EXPLOSION AT NARENDAR PUSHKARINI DURING CHANDAN YATRA ON DT.29.05.2024

Serial No	Name of the Beneficiary	Address of the Beneficiary	Amount sanctioned out of Red Cross
1	Basanta Kumar Sahoo	At-Chandanpur , Ghodahata	₹ 20,000.00
2	Subash Baral	At-Laxmidharpur, Tangi, Khordha	₹ 30,000.00
3	Babuli Pradhan	At-Near Bagla Dharmasala	₹ 30,000.00
4	Laxmipriya Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 30,000.00
5	Laxmipriya Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 30,000.00
6	Heera Behera	At-Talanuasahi, Puri	₹ 20,000.00
7	Manas Pradhan	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
8	Sushama Swain	At-Nuahasti, GopinathPur	₹ 20,000.00
9	Surendra Roul	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
10	Sridhar Rout	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
11	Basanta Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
12	Jayanti Gumansingh	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
13	Raju Biswal	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
14	Mama Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 30,000.00
15	P. Pinky Rao	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
16	P. Pinky Rao	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
17	Debendra Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
18	Pravati Sahoo	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
19	Sasmita Swain	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
20	Sasmita Swain	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
21	Manas Pradhan	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
22	Bhikari Panda	At-Nilachakara Nagar, Atharnala	₹ 20,000.00
23	Girija Behera	At-Talanuasahi, Puri	₹ 20,000.00
24	Debendra Das	At-Hadagodia Sahi, Puri	₹ 20,000.00
25	Minakshi Behera	At-Talanuasahi, Puri	₹ 40,000.00
26	Nachhmi Behera	At-Arakuda PS-Brahamgiri	₹ 40,000.00
Total			₹ 7,30,000.00

True copy attested

[Signature]
Deputy Collector,
Judicial, Collectorate Puri

[Signature]
28/6/2024
Dy. Collector, Emergency, Puri



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ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ
OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Tel: 06752- 222033 (R) 222034 (O) . Fax No. : 223939
 Website: www.puri.nic.in, E-Mail: dm-puri@nic.in
 (Emergency Section)



Letter No. 1025 /Emer. Dt., 20.02.2025

To,

**The Deputy Collector,
 Judicial Section, Puri.**

Sub:- OHRC Case No. 1604 of 2024 filed by Sri Prasanna Dash, Sachetan Nagarika Mancha, Puri.

Ref:- Memo No. 2232/Judl. Dt.21.08.2024.

Sir,

With reference to the letter on the subject cited above, I am to send herewith the required information regarding payment of ex-gratia/compensation to the NOKs of the deceased as well as to the injured persons in fire cracker explosion incident at Narendra Puskarani during Chandan Yatra on dt.29.05.2024 along with proof of payment in Annexure-A and B for favour of information & necessary action.

Yours faithfully,

Mearangi
 20/2/25

Dy. Collector Emergency, Puri.

Encl As above

Memo No. 1026 /Emer. Dt. 20.02.2025

Copy forwarded to the Steno to ADM, Puri for kind information of ADM, Puri.

Mearangi
 20/2/25

Dy. Collector Emergency, Puri.

True copy attested

[Signature]
 Deputy Collector,

Judicial, Collectorate Puri



~~27~~

**PAYMENT OF EX-GRATIA ASSISTANCE TO NOKS OF THE DECEASED WHO
DIED DUE TO NARENDRA KONA FIRE EXPLOSION**

Sl No	Name of the deceased	Age	Sex	Address	Declared death by Hospital	Date of death	Status of Ex-gratia amount (Rs. 4 Lakhs)
1	P. Raju Rao, S/o-Apa Rao	38	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	30.05.2024	Paid
2	Kriyanshan Raj Swain, S/o-Debadutta Swain	2	M	Barabati, Khandia bandha, Puri	Sum Hospital	30.05.2024	Paid
3	Rishikesh Karmakar, S/o-Rajendra Karmakar	15	M	Matiapada, Puri	SCB, Cuttack	30.05.2024	Paid
4	Somyaranjan Sahoo, S/o-Rabindra Sahoo	10	M	Barabati, Khandia bandha, Puri	AIIMS, BBSR	31.05.2024	Paid
5	Hemanta Sahoo, S/o-Banka Sahoo	30	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	31.05.2024	Paid
6	Samridhi Sahoo, D/o-Prasanta Sahoo	3	F	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	31.05.2024	Paid
7	Sankar Behera, S/o-Bhatruhari Behera	38	M	Arakhakuda, Brahmagiri, Puri	SCB, Cuttack	31.05.2024	Paid
8	Somanath Behera, S/o-Prafulla Behera	14	M	Barabati, Khandia bandha, Puri	SCB, Cuttack	02.06.2024	Paid
9	Prasant Sahoo, S/o-Banka Sahoo	35	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	01.06.2024	Paid
10	K. Aju Rao, S/o- P. Raju Rao	10	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	01.06.2024	Paid
11	Pratikshya Sahoo, D/o-Hemanta Sahoo	6	F	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	01.06.2024	Paid
12	Debadutta Swain, S/o-Bharata Swain	35	M	Barabati, Khandia bandha, Puri	Sum-Hospital, BBSR	04.06.2024	Paid
13	Rakesh Pradhan, S/o-Manas Pradhan	23	M	Barabati, Khandia bandha, Puri	Sum-Hospital, BBSR	04.06.2024	Paid
14	Sukant Sahoo,	35	M	Kotha Sahi, Tangi, Cuttack	SCB, Cuttack	02.06.2024	Case record approved. Aft fund received from SRC,od it will be disbursed.
15	Unidentified (Dibyanjan Sahoo, S/o-Dusmant Sahoo)						
16	Ranjit Pradhan S/o-Babuli Pradhan	27	M	Near Bagala Dharmashala, Puri		07.06.2024	Paid
17	Soumyakant Baral S/o-Subash Ranjan Baral	17	M	Laxmidharpur, Tangi Khurdha			Paid

True copy attested
Deputy Collector,
Judicial, Collectorate, Puri

Usaranga
20/2/25
Dy. Collector, Emergency, Puri

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FICIAL ASSISTANCE PROVIDED OUT OF RED CROSS TO THE BENEFICIARY SUFFERED BY FIRE CRACKER
EXPLOSION AT NARENDAR PUSHKARINI DURING CHANDAN YATRA ON DT.29.05.2024

Serial No	Name of the Beneficiary	Address of the Beneficiary	Amount sanctioned out of Red Cross
1	Basanta Kumar Sahoo	At-Chandanpur , Ghodahata	₹ 20,000.00
2	Subash Baral	At-Laxmidharpur, Tangl, Khordha	₹ 30,000.00
3	Babuli Pradhan	At-Near Bagla Dharmasala	₹ 30,000.00
4	Laxmipriya Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 30,000.00
5	Laxmipriya Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 30,000.00
6	Heera Behera	At-Talanuasahi, Puri	₹ 20,000.00
7	Manas Pradhan	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
8	Sushama Swain	At-Nuahasti, GopinathPur	₹ 20,000.00
9	surendra Roul	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
10	Sridhar Rout	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
11	Basanta Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
12	Jayanti Gumansingh	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
13	Raju Biswal	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
14	Mama Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 30,000.00
15	P. Pinky Rao	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
16	P. Pinky Rao	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
17	Debendra Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
18	Pravati Sahoo	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
19	Sasmita Swain	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
20	Sasmita Swain	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
21	Manas Pradhan	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
22	Bhikari Panda	At-Nilachakara Nagar, Atharnala	₹ 20,000.00
23	Girija Behera	At-Talanuasahi, Puri	₹ 20,000.00
24	Debendra Das	At-Hadagodia Sahi, Puri	₹ 20,000.00
25	Minakshi Behera	At-Talanuasahi, Puri	₹ 40,000.00
26	Nachhmi Behera	At-Arakuda PS-Brahamgiri	₹ 40,000.00
Total			₹ 7,30,000.00

True copy attested

S. Sahoo
Deputy Collector,
Judicial, Collectorate, Puri

Mearangi
20/2/25

ANNEXURE-B/B

**PAYMENT OF EX-GRATIA ASSISTANCE TO NOKS OF THE DECEASED WHO
DIED DUE TO NARENDRA KONA FIRE EXPLOSION**

Sl No	Name of the deceased	Age	Sex	Address	Declared death by Hospital	Date of death	Status of Ex gratia amou (Rs. 4 Lakhs)
1	P. Raju Rao, S/o-Apa Rao	38	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	30.05.2024	Paid
2	Kriyanshan Raj Swain, S/o-Debadutta Swain	2	M	Barabati, Khandia bandha, Puri	Sum Hospital	30.05.2024	Paid
3	Rishikesh Karmakar, S/o-Rajendra Karmakar	15	M	Matiapada, Puri	SCB, Cuttack	30.05.2024	Paid
4	Somyaranjan Sahoo, S/o-Rabindra Sahoo	10	M	Barabati, Khandia bandha, Puri	AIIMS, BBSR	31.05.2024	Paid
5	Hemanta Sahoo, S/o-Banka Sahoo	30	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	31.05.2024	Paid
6	Samridhi Sahoo, D/o-Prasanta Sahoo	3	F	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	31.05.2024	Paid
7	Sankar Behera, S/o-Bhatruhari Behera	38	M	Arakhakuda, Brahmagiri, Puri	SCB, Cuttack	31.05.2024	Paid
8	Somanath Behera, S/o-Prafulla Behera	14	M	Barabati, Khandia bandha, Puri	SCB, Cuttack	02.06.2024	Paid
9	Prasant Sahoo, S/o-Banka Sahoo	35	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	01.06.2024	Paid
10	K. Aju Rao, S/o- P. Raju Rao	10	M	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	01.06.2024	Paid
11	Pratikshya Sahoo, D/o-Hemanta Sahoo	6	F	Barabati, Khandia bandha, Puri	Hi Tech, BBSR	01.06.2024	Paid
12	Debadutta Swain, S/o-Bharata Swain	35	M	Barabati, Khandia bandha, Puri	Sum-Hospital, BBSR	04.06.2024	Paid
13	Rakesh Pradhan, S/o-Manas Pradhan	23	M	Barabati, Khandia bandha, Puri	Sum-Hospital, BBSR	04.06.2024	Paid
14	Sukant Sahoo,	35	M	Kotha Sahi, Tangi, Cuttack	SCB, Cuttack	02.06.2024	Case record approved fund received from SI it will be disbursed.
15	Unidentified (Dibyanjan Sahoo, S/o-Dusmant Sahoo)						
16	Ranjit Pradhan S/o-Babuli Pradhan	27	M	Near Bagala Dharmashala, Puri		07.06.2024	Paid
17	Soumyakant Baral S/o-Subash Ranjan Baral	17	M	Laxmidharpur, Tangi Khurdha			Paid

True copy attested
[Signature]
 Deputy Collector,
 Judicial, Collectorate, Puri

[Signature]
 Dy. Collector, Emergency, Puri

FINANCIAL ASSISTANCE PROVIDED OUT OF RED CROSS TO THE BENEFICIARY SUFFERED BY FIRE CRACKER
EXPLOSION AT NARENDAR PUSHKARINI DURING CHANDAN YATRA ON DT.29.05.2024

Serial No	Name of the Beneficiary	Address of the Beneficiary	Amount sanctioned out of Red Cross
1	Basanta Kumar Sahoo	At-Chandanpur , Ghodahata	₹ 20,000.00
2	Subash Baral	At-Laxmidharpur, Tangi, Khordha	₹ 30,000.00
3	Babuli Pradhan	At-Near Bagla Dharmasala	₹ 30,000.00
4	Laxmipriya Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 30,000.00
5	Laxmipriya Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 30,000.00
6	Heera Behera	At-Talanuasahi, Puri	₹ 20,000.00
7	Manas Pradhan	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
8	Sushama Swain	At-Nuahasti, GopinathPur	₹ 20,000.00
9	surendra Roul	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
10	Sridhar Rout	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
11	Basanta Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
12	Jayanti Gumansingh	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
13	Raju Biswal	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
14	Mama Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 30,000.00
15	P. Pinky Rao	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
16	P. Pinky Rao	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
17	Debendra Bhoi	At-Khandia Bandha, Barabati, Puri	₹ 20,000.00
18	Pravati Sahoo	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
19	Sasmita Swain	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
20	Sasmita Swain	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
21	Manas Pradhan	At-Khandia Bandha, Barabati, Puri	₹ 40,000.00
22	Bhikari Panda	At-Nilachakara Nagar, Atharnala	₹ 20,000.00
23	Girija Behera	At-Talanuasahi, Puri	₹ 20,000.00
24	Debendra Das	At-Hadagodia Sahi, Puri	₹ 20,000.00
25	Minakshi Behera	At-Talanuasahi, Puri	₹ 40,000.00
26	Nachhmi Behera	At-Arakuda PS-Brahamgiri	₹ 40,000.00
Total			₹ 7,30,000.00

True copy attested

(Signature)
Deputy Collector,
Judicial, Collectorate Puri

Msarangi
20/2/25



- XI - ANNEXURE-D/B 369
ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ
OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Tel: 06752- 222033 (R) 222034 (O) Fax No.: 223939
Website: www.puri.nic.in, E-Mail: dm-puri@nic.in



Letter No. 1734(2) /Judl.

Dt. 28.06.24

To,

The Superintendent of Police, Puri/
Deputy Fire Officer, Puri

Sub: - O.H.R.C Case No. 1540 of 2024 filed by Sri Subhransu Sekhar Udgata, HRA, B-210, Jagannath Complex, Nandan Vihar, BBSR, Dist- Khurdha.


Sir,

In inviting a reference to the subject cited above, I am to say that the Hon'ble Commission vide its order dt. 30.05.24 passed in above OHRC case has been pleased to pass order that not to allow the display of fireworks in any crowded places.

In enclosing herewith copy of the letter No. 11367/OHRC dt.03.06.24 along with copy of the order dt. 30.05.24 of the Hon'ble Commission, I would, request you to act accordingly as per the directions and report compliance.


This may please be treated as Extremely Urgent.

Yours faithfully,


Collector, Puri

Memo No.1735/ Judl. Dt.28.06.24

Copy along with enclosure forwarded to the Sub-Collector, Puri for information and necessary action.


Collector, Puri

True Copy attested

Deputy Collector,
Judicial, Collectorate, Puri